

MR. SPEAKER: Mr. Patwary, you want to put a supplementary?

SHRI H. L. PATWARY: I want a clarification about question No. 453. Here in the question it is said: whether 10,000 strong combatant troops
....

MR. SPEAKER: No, no. Supplementary only on this question, not on an earlier one....

(Interruptions)

WRITTEN ANSWERS TO QUESTIONS

Kashmir

*449. SHRI G. M. BANATWALLA:
SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Chief Minister of Jammu and Kashmir State has sometimes back approached the Central Government to relax restrictions on movement of people across the line of actual control in that State;

(b) if so, the details thereof; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) and (b). The Chief Minister of Jammu & Kashmir, Sheikh Abdullah, had brought to the attention of Government difficulties being experienced by persons in that State in meeting their relatives from the other side of the Line of Control. Government have also noted statements made by the Chief Minister urging that steps should be taken to facilitate such movement to enable people in the State to meet their relatives.

(c) The inconvenience and hardship involved has received the care-

ful attention of Government. It is our policy to ease restrictions on travel as much as possible.

इस्पात के उत्पादन के लिए कोयले का विकल्प

*451. श्री भारत सिंह चौहान : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोयले की कमी के कारण देश में चालू वर्ष में इस्पात के उत्पादन में कमी होने की सम्भावना है; और

(ख) यदि हाँ, तो क्या सरकार इस्पात के उत्पादन के लिए कोयले के विकल्प की व्यवस्था करने पर विचार कर रही है ?

इस्पात और खान मंत्री (श्री बीजू पटनायक) :

(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Setting up of Central Standing Committee on Rural Unorganised Labour

*452. SHRI M. N. GOVINDAN NAIR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether a special Conference on Rural Unorganised Labour held at New Delhi on 25th January, 1978 had recommended setting up of a Central Standing Committee on rural unorganised labour;

(b) if so, whether the said Committee has not been set up as yet;

(c) if so, the details and reasons therefor; and

(d) by when it is expected to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) Yes, Sir.

(b) to (d). Action has already been initiated to settle the details with regard to the Constitution of the Central Standing Committee on Rural Unorganised Labour. A decision in this regard is likely to be taken soon.